

**IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL,
EAST REGIONAL BENCH : KOLKATA**

**Miscellaneous Application No.75117 of 2020 &
Excise Appeal No.561 of 2010**

(Arising out of Order-in-Original No.CCE/BBSR I/13/2010 dated 30.03.2010 passed by Commr. of Central Excise, Customs & Service Tax, Bhubaneswar)

M/s Oriplast Ltd.

O.T.Road, Balasore-756001, Odisha

Appellant

VERSUS

CCEx., Customs & S.Tax, BBSR I

C.R.Building, Rajaswa Vihar, Bhubaneswar-751007

Respondent

Appearance:

None for the Appellant

Shri A.Roy, Authorized Representative for the Respondent

CORAM:

HON'BLE SHRI P. K. CHOUDHARY, JUDICIAL MEMBER

HON'BLE SHRI P. ANJANI KUMAR, TECHNICAL MEMBER

MISC.ORDER NO...75233/2020

FINAL ORDER NO...75424/2020

DATE OF E-HEARING : 05.10.2020

DATE OF DECISION : 05.10.2020

Per P.K.Choudhary :

The appellant has filed an application under Sabka Vishwas (Legacy Dispute Resolution) Scheme, 2019, praying for withdrawal of their appeal. Accordingly, the appeal is dismissed as withdrawn. Miscellaneous Application is also disposed off.

(Dictated and pronounced in the open court)

**(P. K. Choudhary)
Member (Judicial)**

**(P. Anjani Kumar)
Member (Technical)**